

7.75 per cent to 7.25 per cent and has been further reduced to 7 per cent with effect from 11th June, 1982.

(ii) The cash reserve ratio in respect of deposits under non-resident (external) rupee account has been reduced with effect from 8th April, 1982 from 7.75 per cent to 3 per cent.

(iii) The refinance entitlement in respect of credit for food procurement has been increased to 50 per cent of the excess over the level of Rs. 2200 crores and 100 per cent over the level of Rs. 2600 crores.

The above modifications are expected to enable the banks to be in a better position to meet the needs of the seasonal industries and other vital sectors.

### Increase in Number of Items for Export Duty-Drawback

261. SHRI SKARIAH THOMAS: Will the Minister of FINANCE be pleased to state:

(a) Whether Government have increased the number of items for export duty-drawback; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) Yes, Sir.

(b) With effect from 1st June 1982 a number of additional items when exported from India are eligible for duty-drawback at the All-industry rates. Details of these additional items and the corresponding rates of duty drawback for the respective items are given in the annexed statement.

### Statement

*List of goods which would be eligible for All-Industry rates for the first of time from 1-6-1982*

S.No.	Description of goods	Rate of drawback
1	Fruit Jam . . . . .	Rs. 85.00 per quintal
2	Aluminium chloride . . . . .	Rs. 915.00 per tonne
3	Distilled water for injections . . . . .	Drawback on packing materials.
4	Optical whitening agents/fluorescent bleaching agents . . . . .	10% of f.o.b. value.
5	Ultramarine blue . . . . .	Rs. 140.00 per tonne.
6	Perfumery compound . . . . .	6% of f.o.b. value.
7	Zinc phosphide . . . . .	Rs. 6.00 per kg.
8	Helmet shelf made out of glass fibre, reinforced with polyester resin . . . . .	Rs. 8.00 per kg.
9	Helmets made out of glass fibre, reinforced with polyester resin with fittings and accessories . . . . .	Rs. 9.50 per kg.
10	V-Belts including fan belts (Polyester construction) . . . . .	Rs. 10.00 per kg.
11	V-Belts including fan belts (Rayon construction) . . . . .	Rs. 3.25 per kg.
12	Bicycle/cycle rickshaw tubes made wholly from butyl rubber fitted with valves . . . . .	Rs. 5.40 per kg.
13	Articles manufactured wholly from butyl rubber . . . . .	Rs. 4.50 per kg.

S.No.	Description of goods	Rate of Drawback
14	Industrial leather gloves . . . . .	6% of f.o.b. value.
15	Leather bags, wallets, purses . . . . .	4% of fob value.
16	Decorative plywood and/or block boards . . . . .	Rs. 60.00 per glue line, per 100 sq. metres.
17	Flush doors . . . . .	Rs. 100.00 per glue line, per 100 sq. metres.
18	Articles made of glassine paper . . . . .	Rs. 5.00 per kg.
19	Printed postcard/greeting cards made from indigenous paper . . . . .	Rs. 2.00 per kg.
20	Printed postcard/greeting cards made from imported paper . . . . .	Rs. 18.00 per kg.
21	Printed cartons and/or boxes . . . . .	Actual Central Excise duty paid on the boxes/ cartons plus the drawback on the relevant paper.
22	Spun (discontinuous) yarn in which man-made fibres of non-cellulosic fibre predominates— (i) Yarns containing less than 70% polyester fibre or containing polyester, cotton and man-made fibres of cellulosic origin but not containing any other fibre . . . . .	Rs. 23.40 per kg.
	(ii) Others . . . . .	Rs. 31.20 per kg.
23	Real Madras handkerchiefs of mixed fabrics having art silk content . . . . .	Rs. 2.50 per kg.
24	Bleached/White cotton terry towels . . . . .	Rs. 15.00 per quintal.
25	Glass ampoules for injectibles when exported as such or when used for packing of injectibles . . . . .	Rs. 6270.00 per tonne.
26	Wired and figured glass . . . . .	Drawback as indicated in the Scheduled for indigenous and imported steel and glass.
27	Articles made of galvanised steel wire, of gauge 22 SWG and above . . . . .	Rs. 965 per tonne.
28	Articles made of brass . . . . .	Rs. 13.65 per kg.
29	Brass Semis . . . . .	Rs. 13.65 per kg.
30	Zinc semis . . . . .	Rs. 8.75 per kg.
31	Zinc calots . . . . .	Rs. 8.75 per kg.
32	Articles of stainless steel sheets/strips/Circles . . . . .	Rs. 14.50 per kg.
33	Pneumatic valves, mainly made of brass . . . . .	Rs. 11.10 per kg.
34	Milling machines with or without accessories . . . . .	5% of f.o.b. Value.
35	Machined/hydraulic power presses . . . . .	7.5% of f.o.b. value.
36	Grillotine shears . . . . .	5% of f.o.b. value.

S. No.	Description of goods	Rate of drawback
37	Special purpose machines with multispindle/pre-selector and/or automatic controls . . . . .	10% of f.o.b. value.
38	Lathes, with or without accessories . . . . .	3% of f.o.b. value.
39	Magnetic assemblies incorporating cast alloy permanent magnets . . . . .	25% of f.o.b. value.
40	Tungsten carbide tips, inserts, plates, rods and rounds .	Rs. 125.00 per kg.
41	Tungsten carbides tips, inserts, plates, rods and rounds, containing tantalum niobium carbide.	Rates as indicated in the Schedule
42	Tungsten carbide tipped brazed tools . . . . .	6.5% of f.o.b. value.
43	Tungsten carbide tipped brazed tools, containing tantalum niobium carbide.	14% of f.o.b. value.
44	Aluminium pistons/piston assembly . . . . .	8% of f.o.b. value.
45	Unmachined aluminium pistons . . . . .	Rs. 5.70 per kg.
46	Inlet and exhaust valves . . . . .	9% of f.o.b. value.
47	Power stations including parts and accessories thereof .	15% of f.o.b. value.
48	Turbines for hydro-electric project including parts and accessories thereof.	15% of f.o.b. value.
49	Generator for hydro-electric project, including parts accessories thereof.	15% of f.o.b. value.
50	Power driven agricultural machinery . . . . .	3% of f.o.b. value.
51	Blow room line machinery viz. mixing bale opener, auto mixer, hopper feeder, double scutcher and E.R.M. cleaner.	5% of f.o.b. value.
52	Blow room line machinery, not otherwise specified, parts and accessories of blow room line machinery.	2% of f.o.b. value.
53	Flat topas for carding machines . . . . .	5% of f.o.b. value.
54	Draw frame . . . . .	% of f.o.b. value.
55	Pirn winder . . . . .	10% of f.o.b. value.
56	Synthetic rubber aprons . . . . .	10% of f.o.b. value.
57	Cone winding machine . . . . .	5% of f.o.b. value.
58	Looms, all sorts, other than handlooms . . . . .	4% of f.o.b. value.
59	Jet dyeing and other automatic dyeing machinery, mainly made of stainless steel.	9% of f.o.b. value.
60	Textile processing machinery viz. calendaring machinery, rotary printing machinery.	7.5% of f.o.b. value.
61	Lapping machinery . . . . .	1.5% of f.o.b. value.
62	Turn-key machinery/plant, with or without accessories, including airconditioning plant thereof . . . . .	7.5% of f.o.b. value.
63	Paper/plastic cones . . . . .	Drawback on material content.

S. No.	Description of goods	Rate of drawback
64	Tea making machinery and parts and accessories thereof . . . . .	6% of f.o.b. value.
65	Forged and machined stainless steel parts and accessories of machinery . . . . .	Rs. 14.50 per kg.
66	Petrol/diesel/gasolene/kerosene metering and dispensing pumps . . . . .	11% of f.o.b. value.
67	Steam boilers, parts and accessories thereof. . . . .	10% of f.o.b. value.
68	Sugar-mill machinery, parts and accessories thereof . . . . .	10% of f.o.b. value.
69	Pulp/paper making machinery, parts and accessories thereof . . . . .	10% of f.o.b. value.
70	Paddy parboiling, mechanical drier and rice mill machinery, parts and accessories thereof . . . . .	10% of f.o.b. value.
71	Asbestos cement sheats/pressure pipes manufacturing machinery, parts and accessories thereof . . . . .	10% of f.o.b. value.
72	Viscose staple fibre manufacturing plant/machinery parts and accessories thereof . . . . .	10% of f.o.b. value.
73	Cement manufacturing plant/machinery, parts and accessories thereof . . . . .	10% of f.o.b. value.
74	Water treatment plant . . . . .	10% of f.o.b. value.
75	Solvent extraction plant for vegetable oils, parts and accessories thereof . . . . .	10% of f.o.b. value.
76	Soft ferrite components (T.V. Yoke, E. Core, C. Cores, U. Core, and Pot Core) . . . . .	Rs. 1.45 per kg.
77	Soft ferrite components (Antenne Rod, Cup cores, drum cores, screw cores, and wide band chokes) . . . . .	Rs. 7.50 per kg.
78	Telecommunication equipment, parts and accessories thereof . . . . .	10% of f.o.b. value.
79	Parts of lamps (Brass screw caps for lamps) . . . . .	Rs. 7.00 per kg.
80	Motor vehicles, including chassis of motor vehicles fitted with imported engine . . . . .	6% of f.o.b. value plus duty on imported engine.
81	Motor vehicles, including chassis of motor vehicles, fitted with auto transmission and/or airconditioning equipment . . . . .	8% of f.o.b. value plus duty on auto transmission/airconditioning equipment.
82	Tractors, including agricultural tractors . . . . .	6% of f.o.b. value.
83	Trailers for tractors . . . . .	6% of f.o.b. value.
84	Cycle dynamo lighting sets . . . . .	Rs. 6.00 per set.
85	Mopeds and other powered cycles . . . . .	5% of f.o.b. value.
86	Steel furniture, not otherwise specified . . . . .	3.5% of f.o.b. value.
87	Steel furniture with polyurethane/rubber foam and/or PVC leather cloth . . . . .	7.5% of f.o.b. value.

S. No.	Description of goods	Rate of drawback
88	Steel cupboards/almirah, steel filing cabinets, and the like . . . . .	Rs. 800.00 per tonne.
89	Surgical instruments, made of stainless steel sheets/strips/circles . . . . .	Rs. 25.00 per kg.
90	Plano coloured/tinted lenses . . . . .	Rs. 1.80 per pair.
91	Plano photochromic lenses . . . . .	Rs. 7.00 per pair.
92	Football/soccer balls/rugby balls/net balls/hand balls/basket balls/volley balls and the like . . . . .	5% off f.o.b. value.
93	Cricket/hockey balls and other cork balls . . . . .	5% off f.o.b. value.
94	Tennis/squash/badminton rackets, all sorts, with or without guts . . . . .	3% off f.o.b. value.
95	Cricket bats . . . . .	4% off f.o.b. value.
96	Hockey sticks . . . . .	7% off f.o.b. value.
97	Cricket, hockey, boxing, football and other sports gloves . . . . .	5% off f.o.b. value.
98	Leg guards abdominal guards and other sports protective equipments . . . . .	8% off f.o.b. value.
99	Rubber bladders for games and sports requisites . . . . .	Drawback on material content.
100	Toys . . . . .	Drawback on material content.

**Wealth Tax Revenue from and Cost of Collection of**

262. SHRI SURAJ BHAN:  
SHRI ATAL BIHARI  
VAJPAYEE:

Will the Minister of FINANCE be pleased to state:

(a) is it a fact that even after 25 years of administration of Wealth Tax, the revenue is mere Rs. 64 crores and the cost of collection in percentage terms is more than twice the cost of collection of Income Tax;

(b) is it also a fact that a study has revealed that because of the corporate veil, the Wealth Tax has become a liability

to the Government and needs close examination;

(c) facts and steps in this regard; and

(d) comparison in each of the last three years of the percentage of the collection charges of the tax collection, as regards Income Tax and Wealth Tax?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) No, Sir. It is not a fact that even after 25 years of administration of Wealth Tax the revenue is mere Rs. 64 crores. The revenue for the latest Financial Year viz. 1981-82 is Rs. 79.96 crores. The revenue has been increasing year by year as is evident from the figures given in Annexure 'A'. Regarding cost of collection, kindly see reply to part (d).